

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:1710

ANSWERED ON:10.08.2011

SAFETY AND SECURITY OF AIRPORTS

Khair Shri Chandrakant Bhaurao;Mandal Shri Mangani Lal;Sugumar Shri K.

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Government has taken/proposes to take special steps with regard to safety and security of airports in the country;
- (b) if so, the details thereof;
- (c) whether there is any proposal to bring a legislation to deal with the security of airports in the country;
- (d) if so, the details thereof;
- (e) the details of cases of security lapses at various airports of the country during the past three months, airport-wise;
- (f) the action taken/proposed to be taken against the guilty including the security personnel of airports;
- (g) whether the Government proposes to revamp the present security set up at airports; and
- (h) if so, the details thereof along with the steps taken by the Government in this regard and to check security lapses at airports?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF OVERSEAS INDIAN AFFAIRS & MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI)

(a),(b)& (g): Yes, Madam. Several steps have been taken to strengthen the safety and security of airports such as provision of Closed Circuit TV (CCTV) at terminal buildings, Inline X-Ray Baggage System to screen 100% baggage, random checking at the entry gate of terminal buildings, restricted visitors' entry, banning of carriage of any hand baggage by the visitors in the terminal building, regular security audit of the airports, etc. Apart from this, a special study was also conducted by Consultant of International Civil Aviation Organisation (ICAO) covering the following areas:-

- (i) Restructuring of Administration of the existing BCAS;
 - (ii) Setting up of a dedicated Aviation Security Force (ASF) for airports;
 - (iii) Design a robust operational framework for aviation security, striking the right balance between Aviation Security (AVSEC) and facilitation; and
 - (iv) Propose alternative mechanism, if any, to discharge non-core functions.
- (c): No Madam.
- (d): Do not arise.
- (e) &(f): The details of the incidents of security lapses during the past three months brought to the notice of the Bureau of Civil Aviation Security are annexed.
- (h): Government is considering a comprehensive security review of the aviation security to strengthen the overall security at airports.